

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-278-2020**

Trevor Ridge Fernandes

.... Petitioner.

Versus

State of Goa & ors.

.... Respondents.

Mr. Vivek Rodrigues, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for the Respondents

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 2nd November, 2020**

P.C.:

At the request of Mr. Manish Salkar, learned Government Advocate, the matter is adjourned to 24.11.2020.

2. Stand over to 24.11.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-